

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.417
CP(CAA)65/ND/2023

IN THE MATTER OF:

Middle Path Trading Private Limited And ... Applicant
Shiraj Marketing Private Limited And
Purshottam Investofin Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. S. Shiva, Adv. Suman Kumar Jha
For the Respondent : Adv. Simran Jha, on behalf of Adv. Aseem Chawla,
Sr. Standing Counsel
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. List the matter on **13.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)